## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 21.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.03/BB/2018	-	For hearing	Rule 4 of IB	Reliance Nippon Life Asset Management Ltd Vs BCIL Ria Properties Pvt Ltd

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

**SIGNATURE** 

# SRINIVAS.V

9480009940.

RESPONDENT.

Janivas.V.

2. N. k. Dilip

M.G. Nanjappa

Vivek. B.S.

Vivek. B.S.

Petitioners

Viveh BS

## ORDER

Counsel for Petitioner /Financial Creditor is present. Reach Law Advocate filed vakalath for Corporate Debtor. For filing objections, list it on 14/03/2018.

Member (T)

Member (J)